

Government of Jammu and Kashmir

Finance Department

Civil Secretariat, Srinagar.

Notification

Srinagar, the 30th May, 2016

SRO 160.- In exercise of the powers conferred by section 5 of the Jammu & Kashmir Levy of Tolls Act, Smvt. 1995 (Act No. VIII of 1995), the Government hereby directs that in notification SRO 22 dated 31-01-2004 read with notification SRO 112 dated 01-04-2015, the existing **Annexure 'A' and Annexure 'B'** shall be substituted by **Annexure 'A' and Annexure 'B'** respectively as appended to this notification “

This Notification shall come into force w.e.f. 31.05.2016.

By order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS

Commissioner/Secretary to Government

Finance Department

No. ET/Budget Ann./99/2016

Dated:30-05-2016

Copy to the:-

1. Vice-Chairman and Director General, J&K Institute of Management, Public Administration and Rural Development.
2. All Financial Commissioners.
3. Principal Resident Commissioner, J&K Government, New Delhi.
4. Principal Secretary to Hon'ble Governor.
5. All Principal Secretaries to the Government.
6. Chief Electoral Officer, J&K.
7. Divisional Commissioner, Jammu/Kashmir.
8. Principal Secretary to Hon'ble Chief Minister.
9. All Commissioner/Secretaries to the Government.
10. Commissioner/Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
11. Commissioner Commercial Taxes, J&K, Srinagar.
12. Excise Commissioner, J&K Srinagar.
13. All Heads of Department.
14. All Deputy Commissioners.
15. Director Information, J&K, Srinagar.
16. OSD/Spl. Assistants to all Hon'ble Cabinet Ministers/Ministers of State.
17. General Manager, Government Press, Jammu/Srinagar.
18. Private Secretary to Chief Secretary, J&K.
19. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
20. Government order file/Stock file/Finance Website/GAD website.

(Bharat Singh)KAS

Additional Secretary to Government
Finance Department

Bharat Singh
30/5

